

to State/U.T. Governments for the development of tourism infrastructure, enhanced marketing and promotional efforts and strengthening of human resource development activities.

Statement

State-wise details of Amount Sanctioned and Amount Released during 97-98

(Rs. in Lakhs)

Sl.No.	State	1997-98	
		Project	Amt. Sanced.
1	2	3	4
1.	Andhra Pradesh	12	206.70
2.	Assam	14	288.88
3.	Arunachal Pradesh	9	271.00
4.	Bihar	11	233.07
5.	Goa	13	144.62
6.	Gujarat	7	111.84
7.	Haryana	7	108.24
8.	Himachal Pradesh	5	119.00
9.	J & K	10	293.35
10.	Karnataka	10	130.78
11.	Kerala	11	282.00
12.	Madhya Pradesh	9	119.31
13.	Maharashtra	12	169.84
14.	Manipur	5	186.11
15.	Meghalaya	5	85.70
16.	Mizoram	6	142.45
17.	Nagaland	4	116.90
18.	Orissa	28	557.05
19.	Punjab	6	52.87
20.	Rajasthan	13	107.33
21.	Sikkim	10	65.20
22.	Tamil Nadu	7	59.74
23.	Tripura	8	126.65
24.	Uttar Pradesh	13	221.10
25.	West Bengal	6	157.76
26.	Andaman & Nicobar	1	60.00

1	2	3	4
27.	Dadra Nagar Haveli	1	5.20
28.	Delhi	7	229.43
29.	Daman	4	60.17
30.	Lakshadweep	1	5.00
31.	Pondicherry	4	35.64
Grand Total		259	4752.96

[English]

Introduction of Consignment Tax

3630. SHRI AJOY MUKHOPADHYAY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that the State Finance Ministers and the recommendations to the Sarkaria Commission are in favour of Consignment Tax and necessary Central legislative action; and

(b) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) One of the recommendations of the Sarkaria Commission on Centre-State Financial Relations related to bringing out suitable legislation for levying Consignment Tax. This issue was considered in the meeting of the Finance Ministers of States and UTs convened by the Union Finance Minister on 4th July, 1997. Keeping in view the differences prevailing among the States, as expressed in the meeting, on the desirability and implications of imposing such a levy, it was decided that further discussions would be held on the advisability and expediency of imposing Consignment Tax.

NPA

3631. SHRI MOINUL HASSAN : Will the Minister of FINANCE be pleased to state :

(a) the Bank-wise position of NPA in Public Sector Banks as on 31st March, 1998 showing the variation in percentage to the total credit as compared to the previous year;

(b) the amount written off as bad debt during the previous year;

(c) the names of beneficiaries whose outstanding dues exceeded Rs. 50 lacs at the time of writing off, showing the amount written off in each case, alongwith the

value of realisable assets of the borrower concerned, mentioning separately the amount of loss of principal, if any, and loss on account of interest on the date of writing off; and

(d) the steps taken by the Government to reduce the NPA of Public Sector Banks ensuring timely repayment of bank dues from public sector undertakings and Government guaranteed accounts?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARATHANAN) : (a) Bank-wise position of Non Performing Assets (NPAs) in public sector banks for the years 1995-96 and 1996-97 (latest available) are given in the Annexure. The Percentage of NPAs to total bank credit has declined from 18.01 per cent for 1995-96 to 17.84 per cent for 1996-97.

(b) Amount of bad debts written off by the public sector banks during the years 1995-96 and 1996-97 are Rs. 1742.21 crore and Rs. 2162 crore respectively.

(c) Reserve Bank of India (RBI) data monitoring system does not generate the information asked for.

(d) RBI/Government of India/Banks have taken number of steps not only to check fresh incidence of NPA but also to ensure recovery of NPAs (including NPAs of PSUs and Government guaranteed advances) of Public Sector Banks. These are :

- All public sector banks have documents of loan recovery policy prepared and July vetted by Board of Directors.
- Banks have been advised that in their attempt to reduce their NPAs through negotiated settlements they should ensure maximum recovery at minimum expenses. However, in this regard precaution to be taken while arriving at compromise level has also been laid down.
- Recovery Cells have been set up at Head Office under a General Manager and branch-wise targets have been set up by banks. Performance of branches in recovery is monitored by Head Office on monthly basis and Board of Directors are kept informed of the progress on quarterly basis.
- Debt Recovery Tribunals at Calcutta, Delhi, Bangalore, Ahmedabad, Chennai, Guwahati, Jaipur, Patna and Jabalpur and an Appellate Tribunal at Mumbai have been set up to assist speedy recoveries of banks dues.

- Compilation and circulation of list of defaulters/suit filed account of Rs. 1 crore and above to all banks and financial institutions.
- The Board of Directors review top 300 NPAs with special reference to the system prevailing in the banks to fix staff accountability.

Statement

Position of Non-Performing Assets Public Sector Banks (Gross)

Name of the Bank	(Rs. in Crores)			
	1995-96		1996-97	
	Amount	% to total adv.	Amount	% to total adv.
1	2	3	4	5
State Bank of India	10553.53	15.96	10961.54	16.02
State Bank of Bikaner & Jaipur	337.95	12.45	454.99	13.83
State Bank of Hyderabad	759.74	17.89	840.42	19.19
State Bank of Indore	218.84	14.20	266.76	15.81
State Bank of Mysore	328.93	14.54	467.06	16.92
State Bank of Patiala	399.71	11.49	454.80	11.32
State Bank of Saurashtra	265.98	13.50	326.40	14.79
State Bank of Travancore	430.22	11.74	586.85	14.49
Total for State Bank group	13294.90	16.46	14367.82	15.81
Allahabad Bank	1255.00	23.98	1302.89	23.96
Andhra Bank	332.20	11.61	365.68	11.81
Bank of Baroda	2840.09	16.16	3116.00	17.15
Bank of India	2434.00	14.49	2275.00	11.78
Bank of Maharashtra	694.26	21.87	749.43	20.67
Canara Bank	2647.32	17.93	3323.72	20.26
Central Bank of India	2420.00	23.91	2520.00	25.00
Corporation Bank	251.83	9.67	316.78	9.92
Dena Bank	541.00	14.70	674.21	15.10
Indian Bank	3140.00	34.15	3303.00	39.12
Indian Overseas Bank	2020.00	22.59	1317.00	15.80
Oriental Bank of Commerce	271.30	5.68	367.56	7.36
Punjab & Sind Bank	957.53	27.70	1089.70	30.71

1	2	3	4	5
Punjab National Bank	2518.00	18.74	2426.14	16.31
Syndicate Bank	1311.75	20.97	1291.78	19.32
UCO Bank	1839.52	24.54	1872.62	28.35
Union Bank of India	945.86	10.38	987.80	10.35
United Bank of India	1401.00	38.00	1398.00	36.20
Vijaya Bank	545.38	20.36	511.95	18.73
Total For Natl. Banks	28366.04	19.52	29209.27	19.05
Total for PSBs	41660.94	18.01	43677.09	17.84

Paid Up Capital of ICRA

3632. PROF. JOGENDRA KAWADE : Will the Minister of FINANCE be pleased to state :

(a) the authorised and paid up capital of Investment Information and Credit Rating Agency Limited (ICRA);

(b) the names of organisations, having share-holding in ICRA Ltd. i.e. names of organisations, value of shares and percentage of share-holdings; and

(c) the net profit earned by ICRA during 1996-97 and 1997-98?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) The authorised and paid up capital of Investment Information and Credit Rating Agency Limited (ICRA) are Rs. 10,00,00,000 and Rs. 7,80,51,000 respectively.

(b) A statement is enclosed.

(c) The net profit after tax earned by ICRA during 1996-97 and 1997-98 are Rs. 273.18 lakhs and Rs. 506.82 lakhs respectively.

Statement

Share Holders of ICRA Ltd.

S.No.	Names of Shareholders	(Rs. in Million)		
		Shares	Amount	Percentage
1	2	3	4	5
1.	The Industrial Finance Corp. of India Ltd.	2653100	26.531	33.994
2.	State Bank of India	1020400	10.204	13.074
3.	Life Insurance Corporation of India	765300	7.653	9.805
4.	Unit Trust of India	700000	7.000	8.968
5.	Punjab National Bank	525000	5.250	6.726
6.	General Insurance Corporation of India	510200	5.102	6.537
7.	Central Bank of India	255100	2.551	3.268
8.	Union Bank of India	255100	2.551	3.268
9.	Allahabad Bank	171500	1.715	2.197
10.	United Bank of India	129400	1.294	1.658
11.	Indian Bank	102500	1.025	1.313
12.	Andhra bank	87500	0.875	1.121
13.	Canara Bank	87500	0.875	1.121
14.	Export-Import Bank of India	87500	0.875	1.121
15.	UCO Bank	87500	0.875	1.121
16.	20th Century Finance Corporation Ltd.	70000	0.700	0.897
17.	Housing Development Fin. Corp. Ltd.	70000	0.700	0.897
18.	Infrastructure Leasing & Fin. Ser. Ltd.	70000	0.700	0.897